

SPECIAL BENCH  
COURT - I

O-213

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(CAA)/164(KB)2022  
IN  
C.A.(CAA)/91(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	AGARWALLA UDYOG PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

Mr.Shashi Agarwal, PCS ] For the Petitioner

Ms. Meenakshi Manot, Adv. ]

Mr.Alok Tandon, JD ] For the office of RD(ER) MCA

O R D E R

1. Ld.Counsel for the Petitioner present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. RBI response is awaited.
3. Post the matter on **23/08/2024**.

**D. ARVIND**  
**Member (Technical)**

**BIDISHA BANERJEE**  
**Member (Judicial)**